

Central Information Commission
2nd Floor, 'B' Wing,
August Kranti Bhavan
Bhikaji Cama Place
New Delhi – 110056

File No.6/01/2013/Admn/CIC


Date: 11.03.2015

OFFICE ORDER

Subject: Creation of monitoring Mechanism for Section 4 Disclosures –
Constitution of Committee for developing guidelines – regarding

In continuation to CIC Office Order of even number dated 26.11.2014, Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training vide their letter F.No.1/34/2013-IR dated 09th March, 2015 has conveyed approval for extension of the term of two Member Ad-hoc Task Force for one month beyond 2nd March, 2015 under the existing terms of the committee.

2. The Committee has been requested vide DOPT letter of even number to finalize and submit its report within the extended period of one month.


(A.K. Gehlot)
Joint Secretary (Admn)

1. Shri A.N. Tiwari, former Chief Information Commissioner, P-3, GF-2, ATS Greens Village, Sector – 93 A, Noida 201304
2. Prof. M.M. Ansari, former Information Commissioner, 1068, Rajnigandha Apartment, Plot No.4, Sector 10, Dwarka, New Delhi.
3. Shri Sandeep Jain, Director, DOPT w.r.t. his letter F.No.1/34/2013-IR dated 09th March, 2015
4. PPS to all ICs
5. PPS to Secretary / Additional Secretary / Registrar
6. JS(Admn.) & Law / JS (MoRe)
7. All Deputy Secretaries /Deputy Registrars in CIC
8. All Registries /CR / Dak Section/ Library / Record Room / RTI Cell
9. Shri R.Malik, Scientist – E, NIC for uploading in the CIC website
10. Guard file
11. Office Order file